

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

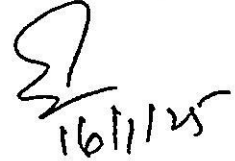
NOTIFICATION

Sub: Regarding Syllabus of Written Examination (Departmental) for the post of Administrative Officer (Judl.).

In partial modification of this office's earlier circular No. Rectt.Cell/Sr.AO/AO/DCA/2019/1247/3386-34061 dated 22.05.2019, all the concerned officials of this establishment (including officials posted in diverted capacity or deputation) are hereby informed that due to the enactment of "The Bharatiya Nagrik Suraksha Sanhita (BNSS)" in place of "The Code of Criminal Procedure (Cr.PC)", the following modification is hereby made in the "**Subject part (C) of Written Test Syllabus**" for Departmental Examination for the post of Administrative Officer (Judl.), as recommended by Recommendation Committee in its meeting dated 18.10.2024 and duly approved by Hon'ble High Court of Delhi, New Delhi:-

Syllabus earlier notified on 24.11.2023		Modified Syllabus	
III	Criminal Procedure Code:- Sections 28 to 31, 372 to 405	III	Bharatiya Nagrik Suraksha Sanhita (BNSS):- Section 22 to 25 and 413 to 445

The rest of the syllabus shall remain unchanged as mentioned in office circular No. Rectt.Cell/Sr.AO/AO/DCA/2019/1247/3386-34061 dated 22.05.2019.


16/1/25

(SANJAY GARG-I)
Principal District & Sessions Judge: (HQs)
Delhi

No. 3673-3903 /Rectt. Cell/Promotion/AO(J)(Dept.Test)/2025

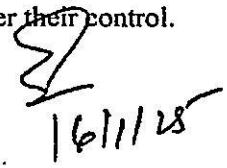
Dated, Delhi the 16 JAN 2025

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the same amongst the staff of this establishment working there on diverted/deputation basis.
2. The Ld. Principal District & Sessions Judge, West, East, North-East, Shahdara, New Delhi, South-West, North-West, North, South, South-East, Rouse Avenue District Court, Delhi/New Delhi, with the request to circulate the same in their respective District.
3. The Principal Judges, Family Courts in all the Districts with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
4. Sh. Rajesh Kumar Goel, Ld. District Judge, Commercial Court (Central)/Ld. Chairperson, Selection Committee, Delhi for information.
5. The Director, Delhi Judicial Academy, Dwarka, Delhi with the request to circulate amongst the staff of this establishment working there on deputation/diverted capacity.

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6. The Office of the Lokayukta, GNCTD with the request to circulate amongst the officials of this establishment working there on deputation/diverted capacity.
7. The Principal Secretary, Departmental of Law, Justice and Legislative Affairs, Govt. of NCT of Delhi, 8th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi-110002, with the request to circulate amongst the staff of this establishment working there on deputation/diverted capacity.
8. The Registrar, National Green Tribunal, Faridkot House, New Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
9. The Registrar, Armed Force Tribunal, West Block - VIII, Opp. Mohan Singh Market, Sector - I, R. K. Puram, New Delhi - 110066 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
10. The Registrar, Appellate Tribunal, MCD, Room No. 29, Tis Hazari Courts, New Delhi-110054 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
11. The Registrar, Real Estate Appellate Tribunal of NCT of Delhi and UT of Chandigarh, B Block, Vikas Bhawan, New Delhi-110002 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity
12. The Registrar, Debt Recovery Appellate Tribunal, Delhi (DRAT), Department of Financial Services, Ministry of Finance, 3rd Floor, Jeevan Deep Building, Sansad Marg, New Delhi-110001 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
13. Office of the Judicial Commission, THC Incident, Vikas Bhawan-II, Civil Lines, Delhi with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
14. The Commissioner, DDA, Vikas Sadan, INA, New Delhi-110023 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
15. The Commissioner, NDMC, Palika Kendra, Parliament Street, New Delhi-110001 with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
16. The Personal Office of undersigned.
17. The Member Secretary, NALSA, with the request to circulate this notification amongst the staff of this establishment working in diverted/deputation basis.
18. The Member Secretary, DSLSA, with the request to circulate this notification in the DSLSA of all Districts and bring into the notice of staff of this establishment working in diverted/deputation basis.
19. The Dealing Official, Website Committee, Delhi, with the direction to upload this notification on the website of Delhi District Courts.
20. For uploading on LAYERS.
21. The R & I Branch of all districts, to affix a copy of this notification on the Notice Board of their respective court complexes.
22. All the Sr. Administrative Officers (J)/ Administrative Officers (J), Accounts Officer/Assistant Accounts Officer./All Branch In-charges, Central District, THC, Delhi with the directions to bring this notification into the notice of staff working under their control.
23. All the officers of Delhi Higher Judicial Service/ Delhi Judicial Service (Central Districts) with the request to bring the same into the notice of staff working under their control.


16/11/25

**Principal District & Sessions Judge: (HQs)
Delhi**